

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 506/89

New Delhi this the 22nd day of February, 1994

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, V.C. (J)  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Central Secretariat Services  
(Direct Recruit) Assistants'  
Association (represented through  
its Vice-President, Shri D.P.S.  
Rajesh) S/O Shri K. P. Singh,  
R/O C-59, Krishi Vihar,  
New Delhi - 110048.      ...      Applicant

By Advocate Shri A. K. Behra

Versus

Union of India through  
Secretary, Department of  
Personnel & Training,  
North Block,  
New Delhi - 110001.      ...      Respondent

By Advocate Shri P. H. Ramchandani

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) -

Shri A. K. Behra, learned counsel for the  
applicant prays for permission to withdraw this  
application and files a copy of the resolution passed  
by the executive committee of the applicant association.  
Permission accorded. This case is dismissed as  
withdrawn.

*Adige*  
( S. R. Adige )

Member (A)

*B.C.S.*  
( B. C. Saksena )  
Vice-Chairman (J)

/as/